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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1239/(MAH)/2017
M.A. No. 669/2017

CORAM: Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Gupta Global Resources Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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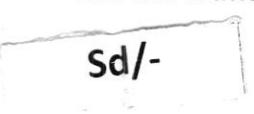
15. Pooja Vasandani
1/6 Rajani Associates
for Applicant 

2. ASHISH PATEL
A/w UMANA THAKAR] Adm.
i/b Dhir & Dhir
Associates
Adv. for erstwhile management 

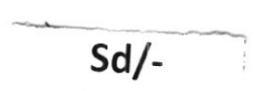
ORDER

CP No.1239/I&BP/NCLT/MB/MAH/2017

List this matter on 29.1.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)